

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 124 of 2015

Dated: 3rd February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Association of Steel Rolling Mills & Furnaces & Anr.Appellant(s)
Versus**

**Uttar Pradesh Electricity Regulatory Commission & Ors.
.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Sanjay Singh for R-1

Mr. Vishal Anand
Mr. Janmali for R-3

ORDER

Service is complete.

List the matter for hearing on **03.03.2016**. In the meantime, rejoinder, if any, may be filed on or before 18.02.2016 after serving copy on the other side.

(I. J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson